Declaration of Assets and Liabilities

1001.1	Year 2024-25
50 (Est.)	I, ABHISHEK KUMBA son/daughter/wife of RAM NARAYN, SHRMA
MOLK	service and presently working as OFFICE AHENDENT
0,1.2.2	service and presently working as OFFICE AHendent
011	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
ANKUPT.	myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	35000	PUSHPA	HAMBA	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB1 85000%	COP	NIL	J.	//
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	11	11	τ,
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L	11	1,	1,	11
(v)	Motor Vehicles (details of make, etc.)	11	11	Λ	4	11
(vi)		20 Gram	200 gran Sidver 50 gram Gald	2 ver Inold	tí	IJ
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	(1	1,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

В. **Details of Immovable assets**

Signation force

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	5000 cond 5EKA	SELAR	THE RESERVE THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON NAMED IN COLUMN TWO IS NAMED IN COLUMN TWIND TWO IS NAMED IN COLUMN TWO IS NAMED IN COLUMN TWO IS NAMED IN	Name	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ML	NIL	11	/1	1,
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	1	1,	'1	1,
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	11	te	71	11
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	MIL	NIL	
	(ii) Loans from financial institutions	11	11	
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	K	11	
	(b) dues to departments dealing with supply of water	10	1/	
	(c) dues to departments dealing with supply of electricity)("	
	(d) dues to departments dealing with telephones	10	U	
	(e) dues to departments dealing with government	h	и	

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	transport (including aircraft and helicopters)	NIL	MIC
	(f) Other dues, if any	NIC	NIL
(b)	The state of the s	50APK7637L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIC	NIL
	(iv) Property Tax	NIL	NIL

		NIL
<u>Detail</u>		
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:-	091210	9 9 1 (DD/MM/YYYY)
1-	(A/B/C)	
;-	BIHAR Secreater	
	B.S.S Bihar Secretariat Service	
;-	ARWAL	7
declare elief.	that the above details are	true to the best of my
	Signature	MANUE FAIR
Δ		. ABHISHEL KUMAR
1)		flor Attendented
). :- :- :- :-	in the secretariat Service of the secretariat Se

must be in A4 size white paper with computer typed (single side) in prescribed format.